

**IN THE INCOME TAX APPELLATE TRIBUNAL
"B" BENCH, BANGALORE**

**BEFORE SHRI NARENDER KUMAR CHOUDHRY,
JUDICIAL MEMBER
AND
SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

**ITA No.831/Bang/2023
Assessment Year: 2018-19**

Shri Heerendra Prasad Mannava, **Vs.** The ITO,
Vijayalakshmi Nilayam, Ward-1 (TPS),
Ward No.7, Near Gram Bellary.
Panchayat, Kudithini,
Ballary-583 115.

[**PAN:** AJXPM 2571 Q]
(Appellant)

(Respondent)

Date of corrigendum : 11.03.2024

CORRIGENDUM

Per N.K. Choudhry (JM):

It has brought to our knowledge that in the order dated 21.2.2024 passed by this Bench in the captioned appeal i.e. ITA No. 831/Bang/2023, inadvertently ITA no. has been recorded/typed as 832/Bang/2023 instead of correct no. 831/Bang/2024, hence this corrigendum necessitates.

Accordingly ITA No. 832/Bang/2023 as typed/written in the order dated 21.2.2024 in the captioned appeal, be read as ITA No. 831/Bang/2023 for all purposes.

This corrigendum has been issued on 11.03.2024.

Sd/-
**(LAXMI PRASAD SAHU)
ACCOUNTANT MEMBER**

Sd/-
**(NARENDER KUMAR CHOUDHRY)
JUDICIAL MEMBER**

copy to:

1. The Appellant
2. The Respondent
3. The CIT
4. The DR, ITAT, Bangalore
5. Guard File

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By Order

Dy./Asst. Registrar, ITAT, Bangalore